

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.09.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 668 of 2020	Global Credit Capital Ltd. Vs. Debashish Nanda Through IRP Corporate Debtor (The Interim Resolution Professional/ Resolution Professional)	Vikas Jain	Shashwat Anand Debashish Nanda- IRP

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- 1. Notice Board**
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**